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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
ORDER**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO. MEMBER (Tech)	CA No.127/252/HDB/2017 MEMBER (Judl)
NAME OF THE COMPANY	Confluence Educational Services Pvt Ltd
NAME OF THE PETITIONER(S) Seshu	Confluence Educational Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Eduwar Reddy	P.C.S	csewarreddy@gmail.com 9502224274	Eduwar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

C.A. is disposed of by separate order.

MEMBER (Tech)

Seshu

MEMBER (Judl)